

Jammu and Kashmir and the Union Territories of Chandigarh and Delhi where such assistance has been given ;

(c) whether there is any centralised agency which can be approached by Ex-Servicemen for financial support for this purpose ; and

(d) if so, the name of the agency as also salient features of work done by this agency during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) (a) to (d). Ex-servicemen, are generally encouraged to set up small scale industrial units. Various facilities to set up such units are provided by the State Governments and Union Territories Administration by providing them industrial plots/sheds, credit, machinery, raw materials, etc. The Central Government and State Governments also provide incentives by way of subsidies, such as capital subsidy, for backward areas, interest subsidy, power subsidy and other concessional loans to the ex-servicemen industrial units. The assistance is provided to them by the State Governments organisations, such as Director of Industries and District Industrial Officers etc. Small Industries Service Institutes and the Branch Institutes working under the Ministry of Industry also provide guidance and training in the field of small industries. As all assistance is provided by the State Governments, there is no record of individual industrial units of ex-servicemen with the Central Government. The Directorate of Resettlement under the Ministry of Defence given guidance to all ex-servicemen, who approach it for setting up industrial units, regarding the organisation of the States and Central Government, which could help them in this regard.

Opening of Branches of Nationalised Banks in Himachal Pradesh

10511. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has sanctioned the opening of 25 branches of Nationalised Banks in the State of Himachal Pradesh during the three years 1982-85 ;

(b) if so, the number of branches which have been approved for opening during the year 1982 and their break-up, district-wise ;

(c) the names of the places recommended by the State Government where the branches of nationalised banks would be opened in 1982, alongwith the names of the banks concerned ; and

(d) if not, the likely date by which the Centres for the opening of the branches and the names of the banks would be finalised and the licences issued ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). It is estimated that 25 additional bank branches will be required to be opened at rural unbanked centres in Himachal Pradesh as per the guidelines issued by the Reserve Bank of India under the new branch licensing policy for the period April, 1982 to March 1985. The State Government's recommendations regarding the centres where the branches could be opened are still awaited by the Reserve Bank of India. Allotment of the centres will be finalised by the Reserve Bank of India on receipt of the proposals from the Government of Himachal Pradesh.